

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.745/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company	K N Choudhury-Vs-Nuddea Plantations Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MADHU SUDAN SARKAR
(Adm)

Applicant

Madhya Sudan Sarkar
19.02.18

2) ASHOK Kumar Singh }
Biplab Some. }
Pradip Mondal. }

Debtors.

B Some
19.2.18

ORDER

No one is present from the operational creditor's side.
Ld. Counsel for the corporate debtor is present.

Ld. Counsel appearing on behalf of the corporate debtor made a request that operational creditor may be directed to serve the copy of the petition. Prayer is allowed. Operational creditor is directed to serve a copy of the petition on the corporate debtor within 3 days from today.

The corporate debtor is directed to file reply affidavit, if any, by serving a copy to the operational creditor, within 7 days and the operational creditor is hereby directed to submit

rejoinder, if any, by serving a copy on the other side, within 7 days.

List it on 02/04/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)